

[Sh. Ram Narain Singh]

ment of Punjab have yet to complete the construction of the canal in the State though time and again it has been stated that the canal would be completed by March, 1987. It is now being stated that the work would be completed by March, 1988. There does not seem to be any possibility of its completion by that date. The Chahri Engineering Company to whom the construction of aquaduct across Sirsa Nadi has been entrusted has now stated that the work cannot be completed even by March, 1989. Unless Government is serious about the completion of the canal, there is no hope of its early completion and the State of Haryana will continue to be deprived of its share of water.

I would urge the Government that considering SYL canal a life line for the State of Haryana and a permanent measure against drought, the work should be taken up by a Central Agency and necessary measures should be taken to accelerate the progress of work to complete the project within, a reasonable time.

[Translation]

- (vi) **Demand for directing the Rajasthan Government to complete the projects for supply of water to Jodhpur city on a war footing**

SHRI ASHOK GEHLOT (Jodhpur) Mr Deputy Speaker, Sir the population of 6 lakhs people in Jodhpur is facing an unprecedented shortage of water due to which great fear and worry is prevalent among the people. For want of new construction work, unemployment is also increasing. Small and cottage industries are going on closing down. According to an announcement water

was to be supplied for only two hours once in two-three days, whereas it is being supplied for hardly half an hour to one hour that too at low pressure. The water supply position in the whole city is getting worse. According to the information available, this crisis is likely to assume a more serious proportion after 15-20 days.

There is great anger and resentment prevalent among the common people for not formulating an emergent scheme for bringing water from Ransigaon-Rampura on war-footing and for not taking it very seriously. If these plans are not completed in due time, the situation will get out of control

The State Government should be directed to supply water to Jodhpur city by implementing emergent plans at war-footing, otherwise the situation may become horrible due to lack of water.

- (vii) **Demand for completion of maintenance and conservation work of ancient temples at Puri expeditiously**

* SHRI ANADI CHARAN DAS: Puri, the abode of Lord Jagannath is one of the four great Dhams of the country. The Archaeological Department is looking after the maintenance of different ancient temples located there. But the work undertaken by this Department is not making good progress. The local people are under the impression that the Government donot take adequate interest in the conservation work. Moreover, if the maintenance work is not undertaken in time the condition of the temples will further deteriorate resulting in substantial increase in the maintenance cost. If expenditure increase too much then the Government might stop further maintenance work on the plea of the constraint of resources.

* The speech was originally delivered in oriya.

In view of this, I demand that the maintenance and conservation work of the ancient temples located at Puri should be completed as soon as possible.

(viii) Need to stop exploitation of farmers by the DDA and to evaluate its performance

SHRI RAM BHAGAT PASWAN (Rosaera): The property of the common people and farmers is taken at throw away prices by the D.D.A. and distributed the same for crores of rupees. Due to the collusion between high officials and property dealers the people are being exploited and corruption is at its apex. The laws of the D.D.A. are being applied arbitrarily. A substandard house constructed at a cost of Rs. 25 thousand is being sold for lakhs of rupees.

Therefore I demand that the property of the high officials of D.D.A. should be enquired into and a Parliamentary Committee be formed to see whether the D.D.A. has been successful in achieving the aim for which it was formed? If the D.D.A. has not been able to achieve its aim then it should be dissolved.

[English]

DR. CHINTA MOHAN (Tirupati): Mr Deputy-Speaker, Sir, there is no Minister on the Treasury benches.

(Interruptions)

SHRI S. JAIPAL REDDY (Mahbubnagar): The House must adjourn, Sir. *(Interruptions)*

MR. DEPUTY-SPEAKER: Please sit down. I can understand your feelings.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): For the first time, the House is going on without a single Minister. *(Interruptions)* Sir, let it go on record that it is pointed to you that at the stage it was pointed out, there was not a single Minister and that the House was conducted without a single Minister on the Treasury benches. It is a matter of shame for the conduct of the House.

(Interruptions)

SHRI S. JAIPAL REDDY: For five minutes, there was no Minister in the House.

(Interruptions)

MR. DEPUTY-SPEAKER: The Minister is here now and he will be here continuously.

(Interruptions)

PROF. MADHU DANDAVATE: There should be a roster for the Ministers so that they may be present here in turn.

(Interruptions)

SHRI S. JAIPAL REDDY: Sir, it is a serious matter. It has never happened before.

(Interruptions)

SHRI RAJ KUMAR RAI (Ghasi): Sir, this will not solve the situation.

PROF. MADHU DANDAVATE: Will the Minister for Parliamentary Affairs tell this House why a single Minister was not present in this House?

(Interruptions)

SHRI M. RAGHUMA REDDY (Nalgonda): Sir, we want your ruling on this.